

20

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~15.12.2017~~
15.1.2018

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 144/17 in CP 08/16	-	For filing amended copy	245	Vijay Kumar & P.Mehta Vs. SPM Export P. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

AMIT S. PAWANI
9845128001

PETITIONER



ORDER

PCS for Petitioner is present. No representation from the other side. Amended copy is filed. Therefore, notice to be issued to the newly added parties/R-6, R-7 and R-8. Registry to prepare notices in favour of the newly added Respondents and PCS to collect the same and serve on them and file proof of service. List it on 19.02.2018.


Member (T)


Member (J)